

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO.3069
TO BE ANSWERED ON 31.12.2018

SOCIO-ECONOMIC CONDITION OF TRIBALS

3069. SHRI OM BIRLA

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the socio-economic condition of tribals has not improved adequately over the years in the country and if so, the details thereof and the reasons therefor;
- (b) the details of various schemes/ programmes being implemented by the Government for the socio-economic development of the Scheduled Tribes (STs) and the funds vis-a-vis target fixed and achievements made there under so far during the last five years, scheme and State/UT-wise;
- (c) whether the benefits of the schemes meant for the tribals have not percolated down to the intended beneficiaries and if so, the details thereof and the reasons therefor;
- (d) whether the Government proposes to close or merge some schemes and if so, the details thereof; and
- (e) the corrective measures taken/ proposed to be taken by the Government and the mechanism put in place for effective implementation of the various schemes for socio-economic development of tribals in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI JASWANTSINH BHABHOR)

(a) to (c): The overall socio-economic development of the tribal population along with preservation and promotion of traditional tribal cultural heritage is being done through different schematic interventions of the Ministry of Tribal Affairs, other Ministries of Government of India and States Governments This includes the Tribal Sub-Plan (TSP) strategy. This is a multi-pronged strategy which includes support for education, health, sanitation, water supply, livelihood, etc. Data pertaining to decennial census, large scale sample surveys conducted by National Sample Survey Office (NSSO) and various other surveys conducted by different Ministries/ Departments of Government of India, reveal that there have been considerable improvements in socio-economic conditions of the Scheduled Tribes, for example, the percentage of STs below poverty line in rural areas has improved from 47.4 % in 2009-10 to 45.3 % in 2011-12, literacy rate for STs has improved from 47.1% in 2001 to 59% in 2011, Infant Mortality Rate has declined from 57.0 (2005-06) to 44.4 (2015-16) and Institutional Delivery improved from 17.7% (2005-06) to 68.0% (2015-16). However, there are still gaps as compared to figures of total population, as shown in the Table given below:

Indicators	Total population	Scheduled Tribes
Rural BPL(2011-12) (Tendulkar Method)	25.7%	45.3%
Literacy Rate: Census 2011	73.0%	59.0%
Infant Mortality Rate (number of infant deaths per 1000 live births during the year): National Family Health Survey (NFHS-4), 2015-16	40.7	44.4

Details of various schemes/ programmes being implemented by the Government for the socio-economic development of the Scheduled Tribes (STs) and the funds vis-a-vis target fixed and achievements made there under so far during the last five years, scheme and State/UT-wise; are given at Annexure.

(d): Schemes/programmes which have been already modified / merged include subsuming the intervention of “Establishment of Ashram Schools in tribal Sub plan Area”, “Hostel for ST Boys and Girls” and “Vocational Training Centres in Tribal Areas” under the Schemes of ‘Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) and Grants under Article 275(1)of the Constitution from 2018-19 onwards and intervention of “Strengthening of Education among ST girls in low literacy Districts” is also rationalised and covered under “Grants in Aid to Voluntary Organisation working for welfare of STs scheme”. However, there is no proposal to close or merge any other schemes

(e): Ministry of Tribal Affairs has taken various steps for monitoring progress of implementation of schemes / programmes for the development of the ST population. These include:-

- The primary responsibility of monitoring and control over the performance of the schemes / programmes is that of the State Governments. However, meetings / conferences are convened at the Central level with State officials for ensuring timely submission of proposals, speeding up of implementation of the schemes / programmes, and reviewing the physical and financial progress. Officers while visiting States / UTs also ascertain the progress of implementation of various schemes / programmes of the Ministry of Tribal Affairs.
- Utilization Certificates are insisted upon as a pre-requisite for further release of funds.
- Progress reports regarding the status of implementation of schemes are obtained.
- For monitoring of Scheduled Tribe Component (STC) funds of Central Ministries based on the framework and mechanism designed by NITI Aayog, an online monitoring system has been put in place with web address <https://stcmis.gov.in/>. The framework envisages monitoring of allocations for welfare of STs under the schemes, monitoring of expenditure vis-à-vis allocations, monitoring of physical performance and outcome monitoring. The framework also envisages to capture location wise details to ensure accountability and targeted spending. Further, nodal officer has been nominated in the line Ministries / Departments for coordination and monitoring.
- Mandatory Annual Inspection of NGO projects by District Authorities.

Annexure referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 3069 for 31.12.2018 regarding 'Socio-Economic Condition of Tribals'

Schemes/programmes being implemented by Ministry of Tribal Affairs

(i) **Special Central Assistance to Tribal Sub-Scheme (SCA to TSS):** It is a 100% grant from Government of India. It is charged to Consolidated Fund of India (except grants for North Eastern States, a voted item) and is an additive to State Plan funds and efforts for Tribal Development. This grant is utilized for economic development of Integrated Tribal Development Project (ITDP), Integrated Tribal Development Agency (ITDA), Modified Area Development Approach (MADA), Clusters, Particularly Vulnerable Tribal Groups (PVTGs) and dispersed tribal population. SCA to TSS covers 23 States: Andhra Pradesh, Assam, Bihar, Chhattisgarh, Goa, Gujarat, Himachal Pradesh, Jammu & Kashmir, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur, Odisha, Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura, Uttarakhand, Uttar Pradesh and West Bengal.

(ii) **Grants-in-Aid under Article 275(1) of the Constitution of India:** It is a 100% annual grant from Government of India to States. It is charged to Consolidated Fund of India (except grants for North Eastern States, a voted item) and is an additive to State Plan funds and efforts for Tribal Development. Under the programme of Proviso to Article 275(1) of Constitution of India, Grants are released to 27 States for raising the level of Administration in Scheduled Areas and for the welfare of tribal people. Funds are released to States based on proposals received from the State Governments based upon the needs of ST population, to bridge the gap in sectors like education, health and agriculture, etc.

(iii) **Scholarships schemes for ST Students:**

A. Pre-Matric Scholarships to ST Students

- Applicable to students who are studying in Classes IX – X. Priority is given to girls.
- Parental income from all sources should be less than Rs.2.00 lakhs per annum.
- Scholarship of Rs.150/- per month for day scholars and Rs.350/- per month for hostellers is given for a period of 10 months in a year.
- Scholarship is distributed through the State Government/UT Administration.

B. Post Matric Scholarships to ST Students

- Applicable to students who are studying in any recognized course from a recognized institution for which qualification is Matriculation/Class X or above. Priority is given to girls.
- Parental income from all sources should be less than Rs.2.50 lakhs per annum.
- Compulsory fees charged by educational institutions are reimbursed subject to the limit fixed by the concerned State Fee fixation committee and scholarship amount of Rs.230 to Rs.1200 per month, depending upon the course of study is paid.
- Scholarship is distributed through the State Government/UT Administration.
- Remedial and special coaching is provided to ST students in Classes IX to XII.

C. National Overseas Scholarships

- Provides financial assistance to selected students to pursue Post Graduation, Ph.D & Post-Doctoral study abroad.
- A total of 20 awards are given every year. Of these, 17 awards are for STs and 3 awards for students belonging to Particularly Vulnerable Tribal Groups.
- Parental/family income from all sources does not exceed Rs.6.00 lakhs per annum.
- Disbursement of scholarships through the Ministry of External Affairs/ Indian Missions abroad.

D. National fellowship & scholarship for higher education of ST students:

(i) **Scholarship for Higher Education (earlier known as Top Class Education for ST Students)**

- Scholarship is given to ST students for pursuing studies in prescribed courses in any of the 158 institutions of excellence across the country like IITs, AIIMS, IIMs, NIITs, etc., identified by the Ministry. Priority is given to girls.
- Total number of scholarships is 1000 per year.
- Family income from all sources should not exceed Rs.6.00 lakhs per annum.
- Scholarship amount includes tuition fees, living expenses and allowances for books and computer.

(ii) **Fellowship (earlier known as Rajiv Gandhi National Fellowship Scheme for ST Students).**

- 750 fellowships are provided to ST students each year for pursuing higher studies in India for MPhil and PhD.

- Fellowship is granted as per University Grants Commission norms. (Presently, @ Rs.25,000/- for Junior Research Fellowship and @Rs.28,000/- for Senior Research Fellowship).

(iv) Development of Particularly Vulnerable Tribal Groups (PVTGs)

There are certain groups among Scheduled Tribes who have declining or stagnant population, low level of literacy, pre-agricultural level of technology and are economically backward. These groups are among the most vulnerable sections of our society as they are few in numbers, have not attained any significant level of social and economic development and generally inhabit remote localities having poor infrastructure and administrative support. 75 such groups in 18 States and one UT have been identified and categorized as Particularly Vulnerable Tribal Groups (PVTGs). The scheme is implemented in accordance with CCD (Conservative-cum-Development) / Annual Plans prepared by the State / UT through various agencies of the State Government/UT Admn like Integrated Tribal Development Projects (ITDPs) /Integrated Tribal Development Agencies (ITDAs) and Tribal Research Institutes (TRIs). It is a 100% Central Sector Scheme.

(v) Scheme of Grant-in-aid to voluntary organizations working for the welfare of Scheduled Tribes.

The Scheme was launched in 1953-54 and was last revised w.e.f. 1st April 2008. The prime objective of the scheme is to enhance the reach of welfare schemes of Government and fill the gaps in service deficient tribal areas, in the sectors such as education, health, drinking water, agro-horticultural productivity, social security net etc. through the efforts of voluntary organizations, and to provide favourable environment for socio-economic upliftment and overall development of the Scheduled Tribes (STs). Any other innovative activity having direct positive impact on the socio-economic development or livelihood generation of STs may also be considered through voluntary efforts. The scheme is Central Sector Scheme. The grants are provided to the non-governmental organizations on application, in a prescribed format, duly recommended by the multi-disciplinary State Level Committee of the concerned State Government/UT Administration. Funds are generally provided to the extent of 90% by the Government. The voluntary organization is expected to bear the remaining 10% balance from its own resources.

(vi) Vocational Training in Tribal Areas.

The main aim of the Scheme is to develop the skills of the ST youth for a variety of jobs as well as self-employment and to improve their socio-economic condition by enhancing their income. The scheme covers all the State and Union Territories. It is not an area-specific scheme, the condition being that free vocational training facilities are extended only to tribal youth 100% grants under the scheme are provided to the State, Union Territories and other Associations implementing the Scheme. Each Vocational Training Centre (VTC) under the Scheme may cater to 5 vocational courses in traditional skills depending upon the employment potential of the area. Keeping in view the limited potential of even skilled persons in interiors areas, each ST boy/girl is trained in two trades of his/her choice, the course in each trade being for duration of three months. Each trainee is to be attached at the end of six months to a master craftsman in a semi-urban/urban area for a period of six months, to learn his/her skills by practical experience. The scheme has been revised with effect from 1.4.2009 to provide enhanced financial norms and to ensure linkages of vocational courses with recognized certificate/diploma through affiliation/accreditation of courses and institutions under Modular Employable Skills and Craftsman Training Scheme by National Council of Vocational Training of Ministry of Labour and Employment.

(vii) Scheme of Strengthening Education among ST Girls in Low Literacy Districts.

The primary objective of this Central Sector Scheme is promotion of education among tribal girls in the identified low literacy districts of the country. The scheme, revised w.e.f. 1st April 2008, aims to improve the socio-economic status of the poor and illiterate tribal population through the education of women. The Scheme has been revised with effect from 1.4.2008. Now it is being implemented in 54 identified low literacy districts where ST Population is 25% or more and ST female literacy rate is below 35% as per 2001 census. The Scheme aims to bridge the gap in literacy levels between the general female population and tribal women and is meant exclusively for ST Girls. The educational complexes are established in rural areas of identified districts and have classes I to V with a provision for upgradation up to class XII, provided there is sufficient accommodation for classrooms, hostel, a kitchen, gardening and for sports facilities. The educational complexes impart not only formal education to tribal girls but also train the students in agriculture, animal husbandry, other vocations and crafts to make them economically strong.

(viii) Support to Tribal Research Institutes

Support to Tribal Research is a sub-scheme of Umbrella Programme for Development of Scheduled Tribes. Under this component, Ministry of Tribal Affairs has been extending financial support to TRIs through the Scheme 'Support to TRIs' for identified activities such as research and evaluation studies, documentation & preservation, organizing workshops / seminars/training, purchase, maintenance & preservation of artifacts for the existing museums, organize exchange visits by tribals etc. TRIs are engaged in the work of providing planning inputs to State Governments, conducting research and evaluation studies, collection of data, identifying challenges in the field of socio-economic development of tribals and understanding, promoting and preserving their culture. Training and capacity building of stakeholders and knowledge advocacy that would help formulate evidence based policy and planning in respect of tribals are also undertaken by these Institutes.

(ix) **Umbrella Programme for Development of Scheduled Tribes - Van BandhuKalyanYojana**

(a) **Supporting Projects of All India or Inter-State nature:**

Supporting projects of all India or Inter-State nature is a component of sub scheme of Tribal Festival and Research. Under this component, financial support is provided to Non Governmental organizations / Institutions / Universities for following activities:

- i) Research and Evaluation studies,
- ii) Workshops / Seminars helpful in orienting developmental programmes for the Scheduled Tribes and disseminating knowledge and experience concerning tribal people and their areas, and
- iii) Publication of literature on tribal development.

(b) **Centres of Excellence:** The Ministry extended financial support to research Institutes and organizations for carrying out short-term research and extension work among tribal communities in the country. In order to continue research studies on regular basis, the Ministry has identified and recognized Institutes/ Organizations as Centres of Excellence to involve them for working out long term and policy oriented research studies for the development of tribals of the country. Financial support is provided to these organisations to enhance and strengthen the institutional resource capabilities, to conduct qualitative, action oriented and policy research on tribal communities.

(c) **Tribal Festival:** Under this component of the scheme, participation of STs in sports and culture at local, District, State and National levels is envisaged by encouraging their inherent talent and ensuring participation at National and International events. Under the scheme cultural melas, festivals and sports meet are organized at the State and National level encouraging tribal artists/folk art performers and sports persons and preserving, promoting and disseminating tribal arts and traditional tribal sports.

(x) **Institutional support for Development and Marketing of Tribal Products / Produce**

The scheme is continuing since 1992-93. Then this comprised of two different sub-schemes viz., (i) Grant-in-Aid to STDCCs for MFP Operations, and (ii) Market Development of Tribal Products/Produce. It was reviewed during the year 2013-14. Based on independent evaluation of the performance of both the sub-schemes and keeping in view the basic objectives of the two and the need for more focused interventions, the sub-schemes were merged into a single Central Sector Scheme titled "*Institutional Support for Development and Marketing of Tribal Products/Produce*" for the remaining period of the 12th Five Year Plan. The revised scheme focuses on socio-economic security of the tribal population through market intervention, skill up-gradation and infrastructural support. The scheme is being implemented through Tribal Cooperative Marketing Development Federation of India Limited (TRIFED) and the State Tribal Development Cooperative Corporations (STDCCs).

(xi) **Mechanism for marketing of Minor Forest Produce (MFP) through Minimum support Price (MSP) and development of Value Chain for MFP.**

The scheme is a Centrally Sponsored Scheme Introduced in the year 2013-14 for providing social safety for MFP gatherers, who are primarily Scheduled Tribes. The scheme seeks to establish a system to ensure fair monetary returns to MFP gatherers for their efforts in collection, primary processing, storage, packaging, transportation etc. The scheme envisages fixation and declaration of Minimum Support Price (MSP) for the selected Minor Forest Produce (MFP). Procurement and Marketing operations at pre-fixed MSP is undertaken by designated State agencies. Being a Centrally Sponsored Scheme, the funds are released to the States in the ratio of 75% Central Government share: 25% State Government share.

Some major schemes of other Ministries / Departments are as follows:

The Department of Rural Development, inter-alia, is implementing various rural development programmes namely, Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Pradhan MantriAwaasYojana-Gramin (PMAY-G), Pradhan Mantri Gram SadakYojana (PMGSY), DeendayalAntyodayaYojana-National Rural Livelihoods Mission (DAY-NRLM) and National Social Assistance Programme (NSAP) to bring about overall improvement in the quality of life of the people in rural areas, including tribals. Department has been earmarking funds towards Scheduled Tribe Component (STC)(erstwhile Tribal Sub Plan) under Pradhan MantriAwaasYojana-Gramin (PMAY-G) and Deendayal AntyodayaYojana-National Rural Livelihoods Mission (DAY-NRLM).

Some of the schemes administered by Ministry of Women and Child Development are as follows:

- 1) Beti Bachao Beti Padhao Scheme
- 2) One Stop Centre Scheme
- 3) Women Helpline Scheme
- 4) UJJAWALA : A Comprehensive Scheme for Prevention of trafficking and Rescue,Rehabilitation and Re-integration of Victims of Trafficking and Commercial SexualExploitation
- 5) Working Women Hostel
- 6) National Creche Scheme

Statement showing fund released under Article 275(1) of Constitution during last 5 years

(Rs. in Lakh)

S.No.	States	2013-14	2014-15	2015-16	2016-17	2017-18
1.	Andhra Pradesh	350.00	2139.00	5500.00	2869.43	4591.11
2.	Arunachal Pradesh	832.19	1880.40	3000.80	6580.53	8378.82
3.	Assam	3540.25	0.00	0.00	844.12	0.00
4.	Bihar	0.00	586.00	0.00	1467.58	991.89
5.	Chhattisgarh	9172.11	10778.00	11904.31	10488.52	10964.49
6.	Goa	0.00	0.00	400.00	450.00	103.00
7.	Gujarat	10275.69	8592.45	11680.00	9739.02	11384.08
8.	Himachal Pradesh	474.00	190.99	523.20	1595.87	2074.70
9.	Jammu & Kashmir	1146.75	0.00	2000.00	3539.66	3049.06
10.	Jharkhand	9280.40	9873.00	12202.96	9489.38	12386.93
11.	Karnataka	4800.00	4880.40	6300.00	4664.00	5881.74
12.	Kerala	510.00	748.94	1085.44	695.58	803.17
13.	Madhya Pradesh	15793.47	17321.42	14845.15	14971.43	22399.48
14.	Maharashtra	12489.00	11701.29	13374.00	11536.53	13862.24
15.	Manipur	1031.00	1600.01	1216.00	1694.40	2308.80
16.	Meghalaya	2924.38	2334.03	1507.68	1576.21	3603.40
17.	Mizoram	1133.61	1877.78	3617.37	1927.49	2504.41
18.	Nagaland	2886.93	2067.15	5469.34	6368.00	4434.11
19.	Odisha	14706.50	12728.22	15200.00	11954.96	15995.30
20.	Rajasthan	9437.80	9755.92	11000.00	10341.39	10240.58
21.	Sikkim	302.90	370.30	1250.30	1147.00	405.30
22.	Tamil Nadu	901.00	639.60	852.80	798.24	378.00
23.	Telangana	0.00	3894.40	6090.00	3608.05	5015.32
24.	Tripura	1355.00	1218.99	1600.68	1280.99	2040.99
25.	Uttar Pradesh	0.00	743.49	1514.74	1138.62	189.00
26.	Uttarakhand	267.00	1530.36	92.02	0.00	1577.56
27.	West Bengal	6104.00	5747.00	7000.00	5814.37	5376.51
Total		109713.98	113199.14	139226.79	126581.37	150939.99

Statement showing fund released under SCA to TSP during last 5 years

(Rs. in Lakh)

<i>S.N.</i>	<i>States</i>	<i>2013-14</i>	<i>2014-15</i>	<i>2015-16</i>	<i>2016-17</i>	<i>2017-18</i>
1	Andhra Pradesh	5789.00	2937.82	3500.00	5000.42	3624.77
2	Assam	6563.63	1788.59	5844.00	3407.80	0.00
3	Bihar	0.00	403.00	1368.26	743.74	0.00
4	Chhatisgarh	9478.00	9826.50	10809.64	11717.82	14327.57
5	Goa	0.00	0.00	0.00	455.68	559.09
6	Gujarat	8448.00	10382.74	10566.50	9488.00	10270.41
7	Himachal Pradesh	1768.00	997.99	475.00	1959.39	2291.20
8	J & K	1702.41	0.00	2000.00	3671.61	3626.50
9	Jharkhand	12187.00	9571.11	10000.00	9820.75	11372.49
10	Karnataka	2471.00	3000.00	4370.00	5100.00	5955.37
11	Kerala	549.00	530.00	357.50	808.09	808.43
12	Madhya Pradesh	17525.00	15274.22	11501.21	19236.61	22828.70
13	Maharashtra	7728.00	11726.18	12514.91	9547.00	13760.38
14	Manipur	1581.90	1118.00	1100.00	2260.00	3790.38
15	Odisha	13321.00	14925.04	14728.52	11806.27	11975.00
16	Rajasthan	8377.00	8822.04	10190.00	11072.90	10051.83
17	Sikkim	437.00	520.25	353.00	1497.62	5986.00
18	Tamilnadu	651.00	217.33	0.00	600.00	894.10
19	Telangana	0.00	3541.00	4000.00	3845.35	4493.55
20	Tripura	2102.10	1183.94	2400.07	1345.76	1649.77
21	Uttarakhand	139.60	805.83	0.00	0.00	679.00
22	Uttar Pradesh	0.00	697.79	905.51	121.92	458.35
23	West Bengal	4181.36	5730.00	6233.00	5995.50	5397.11
	Total	105000.00	103999.37	113217.12	119502.23	134800.00

Statement showing fund released under Development of PVTGs during last 5 years

(Rs. in Lakh)

S.No.	Name of State	2013-14	2014-15	2015-16	2016-17	2017-18
1	Andhra Pradesh	1750.00	2000.00	3240.00	5105.00	2076.00
2	Andaman & Nicobar island	75.00	0.00	0.00	100.00	200.00
3	Bihar	0.00	0.00	0.00	342.87	295.91
4	Chattisgarh	1400.00	2212.02	1809.63	1230.00	1089.50
5	Gujarat	1000.00	1091.00	898.10	779.12	390.67
6	Jharkhand	0.00	0.00	1575.00	3120.00	2043.75
7	Karnataka	0.00	0.00	800.00	136.00	467.00
8	Kerala	600.00	600.00	0.00	100.00	62.00
9	Madhya Pradesh	4500.00	4272.94	4491.92	10460.40	8232.46
10	Maharashtra	2610.00	1900.00	0.00	2077.00	1226.25
11	Manipur	100.00	47.50	100.00	329.00	195.00
12	Odisha	2000.00	2500.00	3373.92	1379.00	1297.00
13	Rajasthan	700.00	1500.00	1076.09	1331.00	1038.00
14	Tamil Nadu	2000.00	0.00	1048.15	3055.00	1770.75
15	Telangana	1250.00	600.00	1439.04	1139.00	778.00
16	Tripura	950.00	826.54	895.56	2250.00	2305.00
17	West Bengal	1300.00	0.00	447.60	574.00	330.76
18	Uttarakhand	0.00	0.00	0.00	292.48	130.00
19	Uttar Pradesh	0.00	0.00	0.00	0.00	17.96
	Grand Total	20235.00	17550.00	21195.00	33799.87	23946.01

Details of Fund Released and Beneficiaries to State Governments/UT Administrations thereof under the Scheme of Pre-Matric Scholarship for ST students

(Rs. in Lakh)

S No	Name of the State/UT	2013-14		2014-15		2015-16		2016-17		2017-18	
		Fund Released	Beneficiaries	Fund Released	Beneficiaries	Fund Released	Beneficiaries	Fund Released	Beneficiaries	Fund Released	Beneficiaries (provisional)
1	A.&N. Islands	0.00	0	0.00	0	0.00	0	0.00	325	0.00	0
2	Andhra Pradesh	0.00	0	1386.00	75812	1983.00	79602	0.00	39466	5282.94	34529
3	Arunachal Pradesh	218.44	29143	0.00	0	0.00	0	0.00	2594	0.00	
4	Assam	211.88	12255	0.00	0	0.00	0	321.33	0	0.00	2740
5	Bihar	0.00	0	688.60	40700	375.00	37095	0.00	0	0.00	
6	Chhattisgarh	0.00	0	3718.00	228626	3607.00	225705	2534.15	207956	1805.30	191864
7	Daman & Diu	0.00	0	0.00	0	0.00	0	0.00	356	8.04	Not reported
8	Goa	14.00	1728	0.00	0	0.00	0	52.64	3721	3.75	3790
9	Gujarat	2835.28	265168	3750.00	179169	3745.76	138465	80.81	188593	3650.84	151113
10	Himachal Pradesh	45.73	2124	73.00	3996	96.12	5798	51.21	1972	0.00	1705
11	Jammu & Kashmir	0.00	0	0.00	0	700.00	37813	0.00	6131	0.00	4979
12	Jharkhand	0.00	0	1613.00	93533	0.00	0	0.00	91464	1704.53	104942
13	Karnataka	3320.05	84680	0.00	0	0.00	0	0.00	52096	1364.59	59448
14	Kerala	0.00	0	0.00	0	300.00	30010	796.40	14464	0.00	14265
15	Madhya Pradesh	0.00	0	0.00	0	4300.00	364167	0.00	151611	5539.17	362120
16	Maharashtra	0.00	0	0.00	0	0.00	0	0.00	0	0.00	
17	Manipur	729.70	27112	496.05	40126	0.00	0	867.38	22401	619.09	8402
18	Meghalaya	296.76	10707	0.00	0	0.00	0	0.00	3273	156.69	3273
19	Mizoram	123.19	3283	0.00	0	0.00	0	336.36	9843	132.25	9783
20	Nagaland	0.00	0	0.00	0	851.47	42048	0.00	18780	0.00	
21	Odisha	5601.08	221709	4511.00	203301	4900.00	221243	3376.36	222837	5134.98	218109
22	Rajasthan	4792.55	213002	2383.34	187508	0.00	0	0.00	0	3284.79	133497
23	Sikkim	0.00	0	7.80	408	0.00	0	0.00	297	25.72	270
24	Tamil Nadu	0.00	0	0.00	0	600.00	15750	0.00	6602	0.00	11659
25	Telangana	0.00	0	745.52	105672	0.00	0	0.00	28966	358.02	9951
26	Tripura	674.33	65690	678.75	44598	1303.60	53516	0.00	16723	232.89	11662
27	Uttar Pradesh	0.00	12255	0.00	9869	0.00	10856	0.00	8760	0.00	
28	Uttarakhand	460.20	119856	19.82	0	107.00	0	0.00	5687	104.44	6256
29	West Bengal	2620.00	20455	0.00	0	0.00	0	0.00	29249	0.00	247533
	Total	21943.19	1089167	20070.88	1213318	22868.95	1262068	8416.64	1134167	29408.03	1591890

Details of Fund Released and Beneficiaries to State Governments/UT Administrations thereof under the Scheme of Post Matric Scholarship for ST students

S No	Name of the State/UT	2013-14		2014-15		2015-16		2016-17		2017-18	
		Fund Released	Beneficiaries	Fund Released	Beneficiaries	Fund Released	Beneficiaries	Fund Released	Beneficiaries	Fund Released	Beneficiaries (provisional)
1	A.&N. Islands	0.75	28	0.75	0	0.00	0	0.00	167	0.00	0
2	Andhra Pradesh	4895.17	229360	5070.01	82091	1986.82	49239	9777.62	65173	8269.11	71687
3	Arunachal Pradesh	1366.85	630	2.29	630	1137.61	0	1136.32	22564	5803.65	18863
4	Assam	4756.81	102800	1114.00	102800	6748.28	116693	266.65	29423	2516.48	26867
5	Bihar	23.00	6463	23.00	6463	0.00	0	0.00	0	71.25	9950
6	Chhattisgarh	1341.48	106231	4066.75	139447	4764.83	148660	2674.82	135586	3811.26	143320
7	Daman & Diu	10.90	320	1.00	320	0.00	0	53.63	328	26.19	196
8	Goa	2.00	1332	2.00	1332	356.00	4270	645.00	1924	364.80	4442
9	Gujarat	7138.58	218570	3929.23	218570	5520.40	163989	22040.27	192322	14609.74	179818
10	Himachal Pradesh	282.83	5189	237.00	5189	1350.00	8079	931.36	3739	3123.36	10747
11	Jammu & Kashmir	177.00	18700	2494.17	8925	2494.17	21000	2587.84	13854	2322.56	16905
12	Jharkhand	3267.40	72878	4927.23	81768	0.00	0	8148.39	63029	2716.50	73385
13	Karnataka	3340.76	132376	3691.00	134988	5839.00	140891	8540.00	109943	8873.31	101061
14	Kerala	625.53	12705	647.00	13225	0.00	0	3122.00	15834	2745.46	16111
15	Madhya Pradesh	5276.71	192437	2385.00	188145	3065.00	197176	13054.00	263176	10320.50	272714
16	Maharashtra	11996.04	178146	7451.83	117578	5209.83	175000	22092.28	163321	10884.91	147262
17	Manipur	6111.01	53965	3615.48	57828	3588.00	66928	3385.20	59995	6382.55	10846
18	Meghalaya	3438.00	79011	438.00	79011	3274.61	74608	3189.00	54900	770.50	54898
19	Mizoram	5393.89	56873	4501.15	62410	4927.91	57330	4267.52	42072	2434.73	51983
20	Nagaland	2626.19	39867	2329.59	40133	2646.34	45140	1344.00	44404	2515.00	28949
21	Odisha	3459.87	89115	4512.00	130960	4050.00	165100	15556.48	176579	8784.18	185888
22	Rajasthan	2216.02	288020	6440.00	246249	10890.43	275669	9800.00	126965	19912.49	211001
23	Sikkim	845.49	2643	414.00	2705	400.00	3053	938.16	2605	1247.32	2962
24	Tamil Nadu	1439.02	11092	44.00	11092	2266.86	20060	3061.85	23574	2440.39	23815
25	Telangana	0.00	0	12329.88	171329	9650.00	171329	11483.00	112236	18031.25	65532
26	Tripura	1390.99	24270	974.82	22261	1700.00	28374	1323.90	21001	2756.25	23020
27	Uttar Pradesh	56.00	7500	56.00	7500	0.00	0	1057.50	5322	1244.91	15150
28	Uttarakhand	1086.50	24812	164.00	25269	900.00	27796	5090.57	15401	600.25	8335
29	West Bengal	2277.63	79230	237.00	79230	2948.46	73357	0.00	85901	2807.89	90395
	Total	74842.42	2034563	72098.18	2037448	85714.55	2033741	155567.36	1851338	146386.79	1866102

Details of Funds released under the Scheme of Grant- in-Aid to Voluntary organisations working for the Welfare of STs.

(Amount in Rs)						
Sl.No.	Name of the State	2013-14	2014-15	2015-16	2016-17	2017-18
1	Andhra Pradesh	30710906	3443334	25263164	16058361	17673320
2	Arunachal Pradesh	67132628	44975364	9569894	45605089	60523973
3	Assam	9926416	8755425	5785170	13766060	17077370
4	Chhattisgarh	9523902	4943900	1620270	6596669	7536088
5	Gujarat	8378890	21372227	4338188	11193835	7314906
6	Himachal Pradesh	15307965	17074044	0	27733860	25109636
7	Jharkhand	30729304	65726048	20519422	40575895	96628728
8	Jammu & Kashmir	1849380	4035911	0	0	1968601
9	Karnataka	16674897	24888744	22725348	38909904	24493869
10	Kerala	7023003	9907370	9625460	11355052	6655688
11	Madhya Pradesh	6480318	10189512	6654020	15278404	11921282
12	Maharashtra	6282095	19697375	3377213	20295458	37748141
13	Manipur	21381413	21091546	6346350	39406207	26428954
14	Meghalaya	85791751	67215218	27479208	60692770	69770760
15	Mizoram	4026663	4039560	0	4016475	5589524
16	Nagaland	1050361	3215437	0	0	3079598
17	Odisha	22221746	30398337	19079568	45737410	116896969
18	Rajasthan	0	8331000	3182749	6783268	1449967
19	Sikkim	2829000	2564384	5454113	5205330	9081202
20	Tamil Nadu	3433898	3509519	1181790	3891019	28049531
21	Telangana	2372423	2375010	1976326	63786629	7676131
22	Tripura	107370	1715310	1582470	6602040	3261804
23	Uttarakhand	9024302	11866736	1766858	11263873	3742689
24	Uttar Pradesh	1683981	6904581	2218403	3448897	6743175
25	West Bengal	36057388	45252818	37791760	31533450	93743775
26	Delhi	0	1511290	0	907171	1714742
	Grand Total	400000000	445000000	217537744	530643126	691880423

Details of Funds released under the Scheme of Strengthening Education among ST Girls in Low Literacy Districts

(Amount in Rs.)						
S.No.	State	2013-14	2014-15	2015-16	2016-17	2017-18
1	Andhra Pradesh	0	5207920	193107731	27094085	111723355
2	Arunachal Pradesh	1295053	4271709	0	0	3764528
3	Chhattisgarh	4407038	3925448	0	3963499	3711971
4	Gujarat	145999463	194219225	171232411	285792943	151247653
5	Jharkhand	0	4442520	2107200	0	0
6	Madhya Pradesh	68593579	57103228	14357845	42004939	32520606
7	Maharashtra	9473800	3600400	0	15838410	14986427
8	Odisha	162255734	26507661	104081259	192941396	110218151
9	Rajasthan	10976580	9665119	0	14877810	2513350
10	Telangana	0	41056770	48075810	71975792	32190954
Total		403001247	350000000	532962256	654488874	462876995

Details of Funds released under the Scheme of Vocational Training in Tribal Areas.

(Amount in Rs.)						
Sl.No.	Name of the State	2013-14	2014-15	2015-16	2016-17	2017-18
1	Assam	7416000	7232000	0	9300000	18309335
2	Karnataka	5388000	6360000	0	0	5960000
3	Madhya Pradesh	0	0	0	0	8308629
4	Meghalaya	4896000	3044800	0	0	5933200
5	Nagaland	0	10392000	0	2448000	0
6	Tamil Nadu	9375300	0	0	3120000	6155000
Grand Total		27075300	27028800	0	14868000	44666164

**STATE WISE NO.OF BENEFICIARIES COVERED UNDER THE SCHEME OF GRANT-IN-AID TO VOLUNTARY ORGANIZATIONS
WORKING FOR WELFARE OF STs.**

S. No.	Name of State	2013-14	2014-15	2015-16	2016-17	2017-18
		No. of Beneficiaries	No. of Beneficiaries	No. of Beneficiaries	No. of Beneficiaries	No. of Beneficiaries
1	Andhra Pradesh	9786	12268	61477	51936	46407
2	Arunachal Pradesh	54786	43386	16552	88711	293000
3	Assam	48349	8420	53064	73409	85060
4	Chhattisgarh	1634	1540	100	1834	22432
5	Gujarat	63037	138900	32671	248545	50648
6	Himachal Pradesh	1100	1215	0	1215	2350
7	Jharkhand	156203	135536	69003	177506	481132
8	Jammu & Kashmir	140	140	0	0	140
9	Karnataka	176144	47950	56803	21544	60821
10	Kerala	18463	92564	137110	82022	85228
11	Madhya Pradesh	38548	728	23066	15932	1272
12	Maharashtra	10292	6008	200	4441	23194
13	Manipur	2808	2722	2976	4093	3698
14	Meghalaya	28289	70783	46385	41904	140869
15	Mizoram	1271	1463	0	2411	2650
16	Nagaland	0	100	0	0	0
17	Orissa	16644	126276	42185	51867	58248
18	Rajasthan	0	369	200	267	85
19	Sikkim	168	90	258	190	647
20	Tamilnadu	112055	123434	100	53862	269544
21	Telangana	0	44	150	2689	2353
22	Tripura	40	100	100	200	200
23	Uttarakhand	3365	821	2614	2839	1440
24	Uttar Pradesh	217	3459	150	247	489
25	West Bengal	45254	67167	88955	16525	180202
26	Delhi	0	63	0	92	160
	Total	785431	885546	634119	944281	1812269

**STATE WISE NO. OF BENEFICIARIES COVERED IN STRENGTHENING EDUCATION
AMONG SCHEDULED TRIBE GIRLS IN LOW LITERACY DISTRICTS**

S. NO.	Name of the State	2013-14	2014-15	2015-16	2016-17	2017-18
1	Andhra Pradesh	0	3898	14702	3552	0
2	Arunachal Pradesh	100	100	0	0	200
3	Chhattisgarh	192	192	0	192	192
4	Gujarat	9036	10999	7742	11981	12415
5	Jharkhand	0	150	100	0	0
6	Madhya Pradesh	4148	2661	512	1325	2232
7	Maharashtra	440	200	0	440	911
8	Orissa	5974	1236	9601	8204	12734
9	Rajasthan	438	1392	0	535	140
10	Telangana	0	3129	3459	3479	3151
Total		20328	23957	36116	29708	31975

**STATE WISE NO. OF BENEFICIARIES COVERED IN VOCATIONAL TRAINING
CENTRE IN TRIBAL AREAS**

S. NO.	Name of the State	2013-14	2014-15	2015-16	2016-17	2017-18
1	Assam	300	300	0	300	600
2	Karnataka	120	200	0	0	200
3	Madhya Pradesh	0	0	0	0	260
4	Meghalaya	160	100	0	0	200
5	Nagaland	0	340	0	80	0
6	Tamil Nadu	200	0	0	100	200
Total		780	940	0	480	1460

Fund released for Tribal Research Institutes (TRIs)

(Rs. in lakh)

Sl. No	State/ UT					
		2013-14	2014-15	2015-16	2016-17	2017-18
1	Andhra Pradesh	0.00	96.50	0.00	0.00	940.42
2	Andaman & Nicobar Island	3.00	41.00	50.00	0.00	0.00
3	Arunachal Pradesh	0.00	0.00	0.00	0.00	647.99
4	Assam	60.01	85.77	0.00	0.00	183.65
5	Chhattisgarh	0.00	164.50	0.00	0.00	168.73
6	Gujarat	16.10	69.91	86.53	0.00	2438.00
7	Himachal Pradesh	0.00	0.00	0.00	0.00	0.00
8	Jammu And Kashmir	0.00	0.00	10.00	340.00	0.00
9	Jharkhand	0.00	107.11	0.00	0.00	0.00
10	Karnataka	29.00	93.00	148.00	117.00	130.00
11	Kerala	0.00	45.45	0.00	67.99	745.65
12	Madhya Pradesh	0.00	157.50	78.75	54.35	732.51
13	Maharashtra	0.00	58.10	0.00	0.00	0.00
14	Manipur	56.50	151.00	119.00	109.00	58.00
15	Mizoram	0.00	0.00	0.00	0.00	0.00
16	Nagaland	0.00	0.00	0.00	0.00	0.00
17	Odisha	109.80	305.50	250.30	322.39	662.90
18	Rajasthan	0.00	77.33	63.25	0.00	169.25
19	Sikkim	0.00	0.00	0.00	111.00	136.00
20	Tamil Nadu	0.00	32.50	132.30	0.00	133.20
21	Telangana	0.00	60.16	0.00	121.90	339.50
22	Tripura	0.00	66.00	159.50	73.25	198.75
23	Uttar Pradesh	0.00	0.00	0.00	43.26	0.00
24	West Bengal	0.00	73.00	43.50	150.82	215.45
	Total	274.41	1684.33	1141.13	1510.96	7900.00
